



GOVERNMENT OF JAMMU & KASHMIR  
Department of Rural Development and Panchayati Raj  
Civil Secretariat, Srinagar.

Notification,

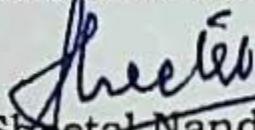
Srinagar, the 3rd June, 2019

SRO 395.- In exercise of the powers conferred by section 80 of the Jammu and Kashmir Panchayati Raj Act, 1989, the Government hereby direct that in the Jammu and Kashmir Panchayati Raj Rules, 1996, the following amendments shall be made; namely:-

1. In rule 103, in sub - rule (d) for the words "**Electoral roll pertaining to the Panchayat**" the words "**Electoral College comprising of Panches and Sarpanches of Halqa Panchayat falling within a block**" shall be substituted.
2. In form 40 appended to the rules, entry 4 shall be substituted by the following; namely:-

"Serial number in the electoral roll for the Block Development Council."

By order of the Government of Jammu and Kashmir.

  
Sheetal Nanda, IAS 2/6/19.  
Secretary to the Government

NO. RD/Pyt/60/2018.

Dated 03 -06-2019.

Cop to the:-

1. Advisor (KS) to the Hon'ble Governor.
2. All Financial Commissioners.
3. Principal Secretary to the Hon'ble Governor.
4. All Principal Secretaries to the Government.
5. Chief Electoral Officer, J&K, Srinagar.
6. All Commissioner/ Secretaries to the Government.
7. Divisional Commissioner, Kashmir
8. Divisional Commissioner, Jammu.
9. Divisional Commissioner Ladakh (Leh).
10. All Secretaries to the Government.
11. Inspector General of Police Jammu/Kashmir.

12. All Deputy Commissioners.
13. Director General, Rural Development, Jammu.
14. Director, Rural Development Department, Kashmir.
15. Director Local, Bodies Jammu/Kashmir.
16. All Assistant Commissioners Development.
17. General Manager, Government Press, Kashmir for publication
18. General Manager, Government Press Jammu for publication
19. All District Panchayat officers.
20. Private Secretary to Chief Secretary for information of the Chief Secretary.
21. Private Secretary to Secretary to Government, Department of Rural Development & PR for information of the Secretary.
22. In-charge Departmental Website.
23. Government order file (w.3.s.c)